Implementation of sports code for Archery and Athletic Federations

315. DR. CHANDAN MITRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any sports code has not been implemented with regard to Archery and Athletic Federations;

(b) if so, the reasons therefor; and

(c) the corrective steps taken by Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) No, Sir.

(b) and (c) The Archery Association of India has been derecognized by the Government for refusing to accept the Government guidelines on age and tenure of the office bearers. The Athletic Federation of India was asked to hold their elections afresh when the elections of their office bearers were found to be in violation of the Government guidelines.

Encouragement of rural youth towards sports

†316. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state the details of steps being taken by Government to encourage the rural youth towards sports?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): The Ministry of Youth Affairs and Sports is implementing one Centrally Sponsored Scheme for development of sports in rural areas, namely, Rajiv Gandhi Khel Abhiyan (RGKA) scheme. Under this scheme construction of a sports complex will be undertaken in each block of the country, both for outdoor and indoor sports disciplines, on land measuring about six-seven acres at a cost of ₹ 80 lakh each (Total ₹ 1.60 crore). There is also provision of ₹ 15 lakh for sports equipment to be provided by Ministry of Youth Affairs and Sports. Further details about the RGKA Scheme are given in the Statement (*See* below).

Statement

Brief on Rajiv Gandhi Khel Abhiyan (RGKA)

The Central Government is implementing the Rajiv Gandhi Khel Abhiyan (RGKA) scheme, under which construction of a sports complex (comprising outdoor playfield and indoor sports hall) will be undertaken in each block of the country, both for

†Original notice of the question was received in Hindi.